

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1528
TO BE ANSWERED ON 01.07.2019**

Mid-Day Meal Scheme

1528. SHRI RAHUL RAMESH SHEWALE:
SHRI BHARTRUHARI MAHTAB:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has reviewed the Mid-Day Meal Scheme (MDMS) in the country in the recent past and if so, the details thereof;
- (b) the number of children and institutions covered under the scheme during each of the last three years and the current year, State/UT-wise;
- (c) the details of the funds allocated/ utilized under the scheme during the said period, State/UT-wise; and
- (d) whether the Government has noticed misuse of foodgrains and irregularities under the scheme during the said period and if so, the details thereof along with the corrective steps taken by the Government in this regard?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a): As per the extant policy, all Ministries / Departments have been asked to undertake an outcome review of their ongoing Schemes at the end of 12th Five Year Plan for appraisal and further continuation. Accordingly, the Government reviewed the Mid-Day Meal Scheme (MDMS) in 2018-19. The details of revisions/modifications in the scheme are given at Annexure-I.

- (b): The National Programme of Mid-Day Meal in Schools, popularly known as the Mid-Day Meal Scheme (MDMS), is an on-going Centrally-Sponsored Scheme which covers all school children studying in Classes I-VIII of Government, Government-Aided Schools, Special Training Centres including Madaras and Maqtabs supported under Samagra Shiksha. The State and UT-wise details of children and institutions covered under the scheme during each of the last three years and the current year are given at Annexure-II.
- (c): The State and UT-wise details of the funds allocated and utilized under the Scheme during each of the last three years and current year are given at Annexure-III.
- (d): A total number of 70 complaints on misuse of foodgrains and irregularities under the scheme were reported from various States and Union Territories during the last three years and current year. Respective State Governments and UT Administrations were requested to furnish Action Taken Report (ATR) in the matter. As per ATRs received from States and UTs, action such as issuing warning against the official responsible, terminating the contract of concerned NGOs/Organisations, initiating criminal proceedings and imposing penalties against the defaulting persons/organisations have been taken by the concerned State Governments and UT Administrations. The State and UT-wise details of these complaints and action taken thereon during each of the last three years and current year are given at Annexure-IV.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1528 for 01.07.2019 raised by Shri Rahul Ramesh Shewale, Shri Bhartruhari Mahtab regarding Mid-Day Meal scheme.

Details of revision / modification of Centrally Sponsored National Programme of Mid Day Meal in Schools

The Central Government has approved the revisions/modifications of norms for the following components under the Centrally Sponsored National Programme for Mid-Day Meal in Schools (NP-MDMS):

a	Continuation of existing components.
i	Cost of food grains @ National Food Security Act (NFSA) rates.
ii	Honorarium to Cook-cum helpers
iii	Construction of kitchen-cum-stores
iv	Provision of MDM during summer vacations in drought affected areas.
b	Continuation and Revision of the norms of the following existing approved components
v	Revision of cooking cost annually in April on the basis of the Consumer Price Index (CPI).
vi	Revision of the transportation rate for non-special category of States at par with respective PDS rate subject to maximum amount of Rs.150 per quintal.
vii	Revision of MME rate from 2% to 3% of the total admissible recurring Central Assistance
viii	Procurement/replacement of kitchen devices @ Rs.10000- Rs.25000 linked to enrolment
c	New Components
ix	Assistance of Rs.10000/- for the Repair of kitchen-cum-stores constructed ten years ago on sharing basis between Center and States
x	Fortification of food items in a systematic manner starting with rice. Kitchen Gardens in each school will also be encouraged.
d	Minor Modifications and Flexibility
xi	Minor modifications in the scheme within the overall outlay of the scheme by District Level Committee chaired by the District Magistrate. The States and UTs may also be given flexibility to utilize with prior approval of MHRD, 5% of their Annual Work Plan & Budget for new interventions provided they are not included under any of the Central or State Schemes and there is no overlapping of activities.
e	Use of pulses from buffer stock
xii	Use of pulses from central buffer stock
f	Innovations
xiii	Monitoring of attendance
xiv	Develop indicative menus so that menu is different on different days.
xv	Involving community and agencies (i) Tithi Bhojan (ii) Usage of Jails, Temples Gurudwaras etc. in MDM

Annexure-II

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1528 for 01.07.2019 raised by Shri Rahul Ramesh Shewale, Shri Bhartruhari Mahtab regarding Mid-Day Meal scheme.

State/UT-wise details of Number of Children and Institutions covered under the Scheme during the last three years and current year

S. No.	States/UTs	2015-16		2016-17		2017-18		2018-19	
		Institutions	No. of Children Covered	Institutions	No. of Children Covered	Institutions	No. of Children Covered	Institutions	No. of Children Covered
1	Andhra Pradesh	45594	2801432	45456	2705551	45505	2633276	45583	3079772
2	Arunachal Pradesh	3371	238681	3331	169092	2934	175456	2934	130148
3	Assam	56465	4386452	57778	4269022	57092	4053573	57103	4049861
4	Bihar	70614	13916506	69528	12684059	70295	11790731	69513	10704608
5	Chhattisgarh	44974	2915536	44976	2654634	44833	2716267	44838	2557512
6	Goa	1502	143135	1501	143768	1479	145456	1473	142387
7	Gujarat	36289	4394849	35673	4441071	34307	4426369	34644	4665673
8	Haryana	14797	1707877	15078	1462837	14990	1552769	14391	1251854
9	Himachal Pradesh	15386	527332	15439	526177	15494	482922	15504	455746
10	Jammu & Kashmir	23136	724980	17883	409189	23130	636947	23120	542439
11	Jharkhand	41000	2829835	40007	2862717	39722	3208732	39717	2759668
12	Karnataka	55308	4635376	55284	4583175	54837	4363377	54830	4281055
13	Kerala	12358	2494924	12331	2654807	12327	2533268	12341	2600154
14	Madhya Pradesh	115757	6411390	114721	6031401	113621	5396599	113621	4865379
15	Maharashtra	86660	9394423	86444	9410211	86583	9398073	86744	8990150
16	Manipur	3369	186655	3430	179581	3442	155574	3481	147009
17	Meghalaya	11823	526947	11689	522526	11597	522430	11659	526978
18	Mizoram	2581	141043	2556	138808	2532	133450	2525	125996
19	Nagaland	2077	187006	2077	157832	2076	163920	2099	160839
20	Orissa	62783	4557835	62708	4527396	58784	4292243	57590	3992871
21	Punjab	20276	1577526	20246	1544463	20157	1481696	20157	1433243
22	Rajasthan	71344	4520007	68685	4423541	66506	4532538	66506	4688607
23	Sikkim	866	67906	864	63472	868	59300	867	53676
24	Tamilnadu	43047	4809942	43143	4689441	43205	4549442	43283	4362725
25	Telangana	28984	1966087	27723	1875755	27896	1762638	28586	1701153
26	Tripura	6556	375912	6568	370096	6568	357360	6529	345063
27	Uttarakhand	17686	647167	17739	657323	17664	625553	169232	10558209
28	Uttar Pradesh	167545	9907312	168696	10320978	167845	11078419	17339	559172

29	West Bengal	83672	12026619	84231	12037938	83690	10728942	84171	10877644
30	A&N Islands	338	28173	338	26311	332	25999	338	22323
31	Chandigarh	119	52726	120	46105	123	49312	123	41170
32	D&N Haveli	283	33385	281	33302	280	33472	280	32819
33	Daman & Diu	99	14403	99	14704	96	16134	92	15001
34	Delhi	3060	1121808	2992	1085961	2973	1050455	2975	975186
35	Lakshadweep	39	6908	39	6452	39	6567	39	6884
36	Puducherry	447	47771	432	41157	431	45466	428	44131
	Total	1150205	100325867	1140086	97770853	1134253	95184725	1134655	91747104

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1528 for 01.07.2019 raised by Shri Rahul Ramesh Shewale, Shri Bhartruhari Mahtab regarding Mid-Day Meal scheme.

State and UT-wise and year-wise details of the fund allocated/released and utilized under Mid Day Meal Scheme (MDMS)

S. No.	States and UTs	Central Assistance Released/ Allocated	Utilized*	Central Assistance Released/ Allocated	Utilized*	Central Assistance Released/ Allocated	Utilized*	Central Assistance Released/ Allocated
		2015-16		2016-17		2017-18		2018-19
1	Andhra Pradesh	29064.76	31090.81	24402.16	31090.81	25713.85	25038.98	25748.17
2	Arunachal Pradesh	3273.34	3325.81	3355.92	3238.96	2551.75	2584.38	2506.03
3	Assam	55376.49	56189.58	54846.72	52811.14	52903.47	52453.43	51982.21
4	Bihar	120013.29	116326.26	114257.02	102997.04	97871.58	116749.66	112448.94
5	Chhattisgarh	26991.77	30997.98	29196.57	27203.37	27683.33	26410.68	32085.98
6	Goa	1297.2	1259.22	1230.38	1219.59	1230.93	1241.95	1309.07
7	Gujarat	38053.3	41360.83	40756.01	32466.67	40429.86	38955.79	42351.63
8	Haryana	12382.8	13660.58	11539.51	12155.75	9953.83	12177.85	13218.95
9	Himachal Pradesh	8141.23	8013.43	8028.63	8520.49	8684.1	7965.82	8021.3
10	Jammu & Kashmir	8366.3	12838.95	11393.26	7796.13	6328.69	8478.64	10665.8
11	Jharkhand	24518.16	31050.97	38196.77	31759.84	30332.59	30288.74	33242.99
12	Karnataka	41939.61	53949.29	43937.98	47203.93	44788.57	43548.88	40707.67
13	Kerala	17120.97	18061.21	17781.46	19377.77	32978.36	18973.8	19856.63
14	Madhya Pradesh	60698.68	64774.38	65741.79	70507.81	58098.87	52691.33	56191.95
15	Maharashtra	103072.93	88776.04	70686.68	80581.67	80310.7	81652.05	98185.46
16	Manipur	2452.83	2570.57	2691.66	2507.42	2479.76	2200.51	2050.81
17	Meghalaya	7024.57	6932.29	6239.53	6609.54	6486.73	6755.05	7734.39
18	Mizoram	2060.99	1894.88	2017.24	2350.84	2018.32	1896.24	1889.23
19	Nagaland	1073.68	2030.77	2423.56	2123.99	1776.42	2101.13	2861.95
20	Orissa	39731.89	45522.01	43841.08	42267.63	41927.41	39697.56	39556.93
21	Punjab	16650.04	15673.96	13773.43	14993.31	14330.59	14301.69	15249.99
22	Rajasthan	41934.63	43288.83	45451.46	40441.13	41107.05	41853.18	42043.3
23	Sikkim	1001.38	969.09	899.13	947.44	881.12	866.74	881.15
24	Tamil Nadu	44253.83	43730.98	42846.05	43470.38	42506.34	42238.42	42054.58
25	Telangana	17435.58	18616.27	18085.87	16991.58	15494.76	15899.6	15757.34
26	Tripura	5129.42	5154.14	5279.73	5149.27	5119.04	5164.16	5339.03

27	Uttarakhand	10419.33	10162.62	8483.19	9886.4	9714.2	9652.28	9478.27
28	Uttar Pradesh	86192.86	103567.54	101736.19	103450.12	100475.08	99654.16	112771.6
29	West Bengal	75582.33	109107.37	106921.55	99324.6	97146.3	97729.7	91710.01
30	A&N Islands	281.46	183.42	415.17	385.89	388.65	373.82	584.78
31	Chandigarh	756.43	694.19	819.3	644.19	669.35	655.1	1062.83
32	D&N Haveli	569.38	521.01	638.51	627.65	538.44	528.21	933.22
33	Daman & Diu	272.37	263.06	284.48	167.54	332.16	262.55	304.07
34	Delhi	9449.23	7903.88	9075.93	8408.28	5294.99	6059.56	9808.38
35	Lakshadweep	127.04	85.18	127.6	99.24	118.41	89.96	124.63
36	Puducherry	520.77	673.73	459.94	374.08	402.48	384.13	515.51
TOTAL (In Lakhs)		913231	991221	947861	930151	909068	907576	951234.78
TOTAL (In Crore)		9132.31	9912.21	9478.61	9301.51	9090.68	9075.76	9512.34

*Funds utilized include unspent balance from previous financial year. Hence, in some States/UTs, the expenditure may be more than the Central Assistance released in that Financial Year.

Annexure-IV

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No. 1528 for 01.07.2019 raised by Shri Rahul Ramesh Shewale, Shri Bhartruhari Mahtab regarding Mid-Day Meal scheme.

(a) State and UT-wise and year-wise details of complaints on misuse of foodgrains and irregularities under MDMS during last 3 years and current year

Sl. No.	State/UT	Irregularities				Total
		2016	2017	2018	2019	
1	Andhra Pradesh	2	-	-	1	3
2	Assam	5	-	-	1	6
3	Bihar	4	3	1	1	9
4	Chhattisgarh	3	-	-	-	3
5	Delhi	1	1	-	-	2
6	Haryana	-	-	1	-	1
7	Himachal Pradesh	-	-	1	-	1
8	J&K	-	-	-	1	1
9	Jharkhand	1	-	1	-	2
10	Kerala	-	1	2	-	3
11	Madhya Pradesh	3	1	-	-	4
12	Odisha	1	1	-	-	2
13	Punjab	-	1	-	1	2
14	Rajasthan	1	-	1	2	4
15	Tamil Nadu	-	-	1	-	1
16	Uttar Pradesh	13	4	4	-	21
17	West Bengal	2	1	2	-	5
	Total	36	13	14	7	70

(b)

Abstract of action taken on above complaints

Sl. No.	Type of Action	2016	2017	2018	2019	Total
1	Departmental action (including warning, transfer, suspension) and action against service providers/complaint substantiated by State Govt.	1	-	-	-	1
2	General corrective action, including issue of instructions to the concerned, by State Govt./Government of India.	5	-	-	-	5
3	Baseless, not proved, not related to MDM	6	-	-	-	6
4	Under enquiry/ investigation at State level	6	-	1	-	7
5	Reply awaited	18	13	13	7	51
	Total	36	13	14	7	70